

## THE FIFTH SCHEDULE

(See section 24)

### AMENDMENT OF THE CONSTITUTION (SCHEDULED CASTES) ORDER, 1950

In the Constitution (Scheduled Castes) Order, 1950,—

(a) in paragraph 2, for the figures “XXIII”, the figures “XXIV” shall be substituted;

(b) in the Schedule, after Part XXIII, the following shall be inserted, namely:—

“PART XXIV—*Uttaranchal*

1. Agariya
2. Badhik
3. Badi
4. Baheliya
5. Baiga
6. Baiswar
7. Bajaniya
8. Bajgi
- <sup>1</sup>[9. Balahar]
10. Balai
11. Balmiki
12. Bangali
13. Banmanus
14. Bansphor
15. Barwar
16. Basor
17. Bawariya
18. Beldar
19. Beriya
20. Bhantu
21. Bhuiya
22. Bhuyiar
23. Boria
24. Chamar, Dhusia, Jhusia, Jatava
25. Chero
26. Dabgar

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1. Subs. by notification No. G.S.R. 674(E) (w.e.f. 19-8-2003).

27. Dhangar
28. Dhanuk
29. Dharkar
30. Dhobi
31. Dom
32. Domar
33. Dusadh
- <sup>1</sup>[34. Gharami]
- <sup>1</sup>[35. Ghasiya]
36. Gond
- <sup>1</sup>[37. Gual]
38. Habura
39. Hari
40. Hela
41. Kalabaz
42. Kanjar
43. Kapariya
44. Karwal
- <sup>1</sup>[45. Khairaha]
- <sup>1</sup>[46. Kharwar (excluding Benbansi)]
47. Khatik
- <sup>1</sup>[48. Khorot]
49. Kol
50. Kori
51. Korwa
52. Lalbegi
53. Majhwar
54. Mazhabi
55. Musahar
56. Nat
57. Pankha
58. Parahiya
59. Pasi, Tarmali
60. Patari
- <sup>1</sup>[61. Saharya]

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1. Subs. by notification No. G.S.R. 674(E) (w.e.f. 19-8-2003).

62. Saurhiya

63. Sansiya

64. Shilpkar

65. Turaiha.”.